

THE  
PARLIAMENTARY DEBATES  
OFFICIAL REPORT

IN THE FIFTY-SIXTH SESSION OF THE RAJYA SABHA  
*Commencing on the 3rd May, 1966jthe 13//\* Vaisakha 1888 (Saka)*

**RAJYA SABHA**

*Tuesday, the 3rd May, 1966jthe 13th  
Vaisakha, 1888 (Saka)*

The House met at eleven of the clock, MR.  
CHAIRMAN, in the chair.

**MEMBERS SWORN**

Dr. D. R. Gadgil  
(Nominated) Shri M. Purkayastha  
(Assam)

**ORAL ANSWERS TO QUESTIONS**

**COMPENSATION FOR PROPERTIES LEFT  
BEHIND BY REPATRIATES FROM BURMA**

•1. SHRI T. V. ANANDAN : Will the  
Minister of EXTERNAL AFFAIRS be  
pleased to refer to the reply given to Starred  
Question No. 130 in the Rajya Sabha on the  
22nd February, 1966 and state :

(a) whether a final decision has since been  
reached in regard to the question of  
compensation for properties left behind by the  
Indian nationals repatriated from Burma; and

(b) what is the latest position in this  
regard ?

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI DINESH SINGH) : (a) and (b) No  
final decision has yet been taken as the matter  
is still under discussions.

SHRI T. V. ANANDAN: In view of the  
prolonged negotiations without a final  
decision in regard to this issue, is there any  
proposal under consideration that the  
Government should pay compensation to  
these repatriates and a subsequent settlement  
between the two Governments be arrived at ?

SHRI DINESH SINGH : No, Sir. There  
is no question of paying any compensation in  
view of the properties left behind but they are  
being given some relief for reba-ol.tation in  
this country .

SHRI T. V. ANANDAN: Will the  
Government: at least assure how long it will  
take to take a final decision in this matter,  
since there is an opinion in the country that  
these repatriates who Brc absorbed are far far  
away, not less than 1,000 miles from the  
capital and there is also a feeling that there is  
a go-slow policy adopted by the Central  
Government ? Is the Ministry aware of it and,  
if so, what action does the Government  
propose to take?

SHRI DINESH SINGH : May I assort  
the hon. Member that distance has nothing to  
do in this matter ? We are very conscious of  
the fact that some settlement has to be arrived  
at soon and the matter *in* being discussed with  
the Government of Burma. It is difficult for us  
to lay down any time-limit for it.

श्री अटल बिहारी वाजपेयी : श्रीमन्, क्या  
रंगून स्थित हमारे दूतावास ने इस बात का  
अनुमान लगाने का प्रयत्न किया है कि  
भारतीय जो सम्पत्ति छोड़ कर आये हैं या  
जो उनकी सम्पत्ति जब्त कर ली गई है उसकी  
कुल कीमत क्या है ? क्या इसके बारे में भारत  
सरकार को कोई निश्चित सूचना मिली  
है ?

श्री दिनेश सिंह : जी हां, अध्यक्ष महोदय,  
हमें कुछ सूचना मिली है, दूतावास से भी  
और उन लोगों से भी जो कि यहां आये हैं,  
कुछ उन लोगों ने भी लिखा है । मैंने पहले  
भी इस सदन में इसके बारे में अर्ज किया था